

**RAJASTHAN HIGH COURT, JODHPUR****ORDER****No.Estt.(RJS)/64/2021****Date : 07.07.2021**

Following Judicial officers are hereby appointed/posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties till further orders :-

S. No.	Names of officers with present post to whom additional appointment is to be given in addition to their own duties. SARVA SHRI/MS./DR. :	Name of Vacant Court(s)
1	2	3
	<b>AJMER JUDGESHIP</b>	
1.	GOVIND AGARWAL PO, RENT APPELLATE TRIBUNAL, AJMER	ADJ, NASIRABAD
	<b>ALWAR JUDGESHIP</b>	
2.	BHUPENDRA KUMAR MEENA ADJ, LAXMANGARH	ADJ, KATHUMER
3.	RITIKA KAPUR CJ & JM, THANAGAZI	ADDL. SR.CJ-CUM-ACJM, THANAGAZI
4.	DHARAMVIR SINGH RULANIA CJ & JM, MUNDAWAR	ADDL. SR.CJ-CUM-ACJM, MUNDAWAR
5.	JAYA CHATURVEDI ACJ & JM NO. 5, ALWAR	SPL JM (N.I.ACT CASES) COURT NO.3, ALWAR
	<b>BARAN JUDGESHIP</b>	
6.	RAJESH KUMAR MEENA ADDL. SR.CJ-CUM-ACJM NO.1, CHHABRA	ADDL. SR.CJ-CUM-ACJM NO. 2, CHHABRA
	<b>BHARATPUR JUDGESHIP</b>	
7.	REKHA YADAV ADJ NO.1, BAYANA	ADJ, WEIR
8.	JYOTSNA MEENA SR. CJ-CUM-ACJM NO.1, NAGAR (BHARATPUR)	SR.CJ-CUM-ACJM, NADBAI (BHARATPUR)
	<b>BHILWARA JUDGESHIP</b>	
9.	KIRAN KUMAR CHOUHAN SR.CJ-CUM-ACJM, GANGAPUR	CJ & JM, GANGAPUR
	<b>BIKANER JUDGESHIP</b>	
10.	SHIV KUMAR-I ADJ NO.2, BIKANER	ADJ, DUNGARGARH
11.	SHAILENDRA RAJ GOSWAMI CJ & JM, KHAJUWALA	ADDL. SR.CJ-CUM-ACJM, KHAJUWALA
12.	MUKESH KUMAR SONI SR. CJ-CUM-ACJM, NOKHA	CJ & JM, NOKHA
	<b>BUNDI JUDGESHIP</b>	
13.	PRAMOD KUMAR SHARMA ADJ NO.2, BUNDI	ADJ, NAINWA
14.	KAMLA BANYLA CJ & JM, HINDOLI	ADDL. SR.CJ-CUM-ACJM, HINDOLI
	<b>CHITTORGARH JUDGESHIP</b>	
15.	DINESH KUMAR NAGORI ADJ NO.2, CHITTORGARH	ADJ, BEGUN
	<b>CHURU JUDGESHIP</b>	
16.	RANJNA SARRAF ADJ, CHURU	ADJ, SARDARSHAHAR
17.	MANDEEP CJ & JM, CHURU	ACJ & JM, CHURU
18.	BABITA VERMA CJ & JM, SUJANGARH	CJ & JM, BIDASAR
	<b>DAUSA JUDGESHIP</b>	
19.	VIDYA NAND SHUKLA SR. CJ-CUM-CJM, DAUSA	ADDL. SR. CJ-CUM-ACJM NO. 2, DAUSA

S. No.	Names of officers with present post to whom additional appointment is to be given in addition to their own duties. SARVA SHRI/MS./DR. :	Name of Vacant Court(s)
	<b>DHOLPUR JUDGESHIP</b>	
20.	NEERAJ KUMAR MITTAL ADDL. SR. CJ-CUM-ACJM NO. 2, BARI	CJ & JM, BASEDI
21.	SUNITA MEENA SR.CJ-CUM-ACJM, DHOLPUR	CJ & JM, SAIPAU
	<b>SRIGANGANAGAR JUDGESHIP</b>	
22.	SAROJ CHOUDHARY ADJ NO. 1, ANOOPGARH	ADJ NO. 2, ANOOPGARH
23.	RAJESH SHARMA-II ADJ NO.1, SRIGANGANAGAR	ADJ, SADULSHAHR
	<b>HANUMANGARH JUDGESHIP</b>	
24.	VIJAY KUMAR CJ & JM, PILIBANGA	SR CJ-CUM-ACJM, PILIBANGA
25.	MEENA GAHLOT CJ & JM, RAWATSAR	ADDL. SR CJ-CUM-ACJM, RAWATSAR
26.	VEENU NAGPAL SR. CJ-CUM-ACJM, SANGARIA	CJ & JM, SANGARIA
	<b>JAIPUR METROPOLITAN-II</b>	<b>JUDGESHIP</b>
27.	GOVIND BALLABH PANT JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO. 1, JAIPUR METROPOLITAN-II	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO. 3, JAIPUR METROPOLITAN-II
	<b>JAISALMER JUDGESHIP</b>	
28.	SITARAM CHOUDHARY CJ & JM, JAISALMER	ACJ & JM, JAISALMER
	<b>JALORE JUDGESHIP</b>	
29.	NARENDRA SINGH SPL.JUDGE, SC/ST CASES COURT, JALORE	ADJ, JALORE
	<b>JHUNJHUNU JUDGESHIP</b>	
30.	SARITA KAYATH CJ & JM, JHUNJHUNU	ACJ & JM, JHUNJHUNU
	<b>JODHPUR DISTT. JUDGESHIP</b>	
31.	RAVI PRAKASH BAKOLIYA CJ & JM, BALESAR	SR.CJ-CUM-ACJM, BALESAR
32.	LOKESH KUMAR MEENA CJ & JM, PHALODI	CJ & JM, BAP
33.	PANKAJ SANKHLA CJ & JM, PIPAR	CJ & JM, BHOPALGARH
34.	JAI RAM JAT CJ & JM, OSIAN	CJ & JM, LOHAWAT
	<b>PALI JUDGESHIP</b>	
35.	PRAVEEN SHANKAR ACJ & JM NO.1, PALI	SPL.JM (N.I.ACT CASES) COURT NO.2, PALI
36.	RAJESHWAR VISHNOI CJ & JM, SUMERPUR	ACJ & JM, SUMERPUR
37.	SHIVANI CJ & JM, SOJAT	ACJ & JM, SOJAT (PALI)
	<b>RAJSAMAND JUDGESHIP</b>	
38.	MAMATA CJ & JM, RAJSAMAND	SPL.JM (N.I.ACT CASES) COURT, RAJSAMAND
	<b>SAWAIMADHOPUR JUDGESHIP</b>	
39.	MADHU SUDAN RAI ADJ NO. 1, GANGAPURCITY	ADJ NO. 2, GANGAPURCITY
	<b>SIKAR JUDGESHIP</b>	
40.	VANDANA RATHORE ADJ NO. 1, NEEM-KA-THANA	ADJ NO. 2, NEEM KA THANA
41.	SUMAN SAHARAN-II SR.CJ-CUM-ACJM, LAXMANGARH	CJ & JM, LAXMANGARH

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42.	BABITA SAINI CJ & JM, SRIMADHOPUR <b>SIROHI JUDGESHIP</b>	ACJ & JM, SRIMADHOPUR
43.	VIKRANT GUPTA DISTRICT & SESSIONS JUDGE, SIROHI <b>TONK JUDGESHIP</b>	ADJ, SIROHI
44.	DHARMENDAR SINGH JAKHAR CJ & JM, TONK	ACJ & JM, TONK
45.	JYOTI DEVI SHARMA CJ & JM, NIWAI <b>UDAIPUR JUDGESHIP</b>	ACJ & JM, NIWAI
46.	MOHIT VYAS CJ & JM, GOGUNDA	SR.CJ-CUM-ACJM, GOGUNDA

**Note :**

1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The officers who have been appointed as P.O. of out lying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
3. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case, shall be decided on priority basis.

**BY ORDER,**

*[Signature]*  
**REGISTRAR GENERAL**

**Date : 07.07.2021**

**No.Estt.b2(v)1/WA/2021/1979**

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
  2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
  3. P.S. to All Hon'ble Judges at Jodhpur.
  4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
  5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.
  6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
  7. The Accountant General, Rajasthan, Jaipur.
  8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
  9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
  10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
  11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
  12. The Director, Rajasthan State Judicial Academy, Jodhpur.
  13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell/RJS Leave/  
Jr.Actt./Building Cell

*[Signature]*  
**REGISTRAR GENERAL**